

10-11-95

Hon'ble Mr. V.K. Seth - A.M.

Hon'ble Mr. D.C. Varma - J.M.

None for the applicant despite revision of list.

Sri A.K. Chaturvedi, learned counsel for the respondents.

Record shows that on the last occasion on 13th of August 1995 as well nobody had put in appearance on behalf of the applicant. It is also noticed that a copy of the counter reply was served on the learned counsel for the applicant as far back as in February 1993 and despite lapse of more than 2 / 2 years R.A. has not been filed. In the circumstances, this O.A. is dismissed for default of the applicant.

H.R.

J.M.

A.M.

*on 10/11/95
sent to A.C. 116.
11/11/95 -*